## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

| TRANSFER PETITION NO.            |                            |
|----------------------------------|----------------------------|
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.172/10/HDB//2017 |
| NAME OF THE COMPANY              | Super Agri Seeds Pvt Ltd   |
| NAME OF THE PETITIONER(S)        |                            |
| NAME OF THE RESPONDENT(S)        |                            |
| UNDER SECTION                    | 10 of IBC                  |

## **Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation             | E-mail & Telephone No.                | Signature |
|------------------------|-------------------------|---------------------------------------|-----------|
| S.V. VANSHI KRICHNA    | Ada da<br>Compondellado | Su Hama Kish @ ghail.co<br>8919448958 | Su Vall   |
| le · Venkattswortn     |                         | KVSRY ASSICIATIO                      | -f-sw     |

## Counsel for Respondent(s):

| Name of the Counsel(s)  | Designation | E-mail & Telephone No. | Signature |
|-------------------------|-------------|------------------------|-----------|
| P. Sn harsha Raddy (R2) | Hel vocale  | 9246297760             | 1.88      |
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Heard Mr.S.V.Vanshi Krishna, learned counsel for the Petitioner, Mr.K.Venkateswarlu, IRP and Mr.P.Sriharsha Reddy, learned counsel for the Respondent.

Mr.Durga Bose Gandham, counsel for the SBI submit they have filed a fresh CA seeking for replacement of existing IRP and Office is directed to listed if it is proper format. Post the case on 28.11.2017.

Member (Judicial)